

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 165
TO BE ANSWERED ON 21.12.2018

ONE-STOP-CENTRES

165. SHRI JYOTIRADITYA M. SCINDIA:
KUMARI SUSHMITA DEV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of One-Stop- Centres (OSCs) intended to support women affected by violence, proposed under the Nirbhaya Fund scheme which have been set up till date since April, 2015;
- (b) whether the National Commission for Women (NCW) has conducted any nation-wide survey of implementation of women centric Central Government schemes across the country and if so, the details thereof;
- (c) the number of districts in which OSCs have been set up and the manner in which these centres are functioning; and
- (d) the time by which OSCs are likely to be set up in each district of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (d) : A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.165 FOR 21.12.2018 ASKED BY SHRI
JYOTIRADITYA M. SCINDIA AND KUMARI SUSHMITA DEV REGARDING ONE-
STOP-CENTRES**

- (a) Till date a total of 234 One-Stop-Centres (OSCs) intended to support women affected by violence, proposed under the Nirbhaya Fund scheme, have been set up since April, 2015;
- (b) The National Commission for Women (NCW) has not conducted any nation-wide survey of implementation of women centric central government scheme across the country;
- (c) OSCs have been set up in 234 districts till now. These OSCs provide integrated support and assistance under one roof by facilitating immediate emergency and non-emergency access to a range of services including medical help, police facilitation, legal and psychological counselling and temporary shelter to women affected by violence;
- (d) OSCs are being set up in a phased manner in all the districts of the country. So far, the Ministry of Women and Child Development of the Govt. of India has given approval to State Governments and Union Territory administrations for setting up 654 One-Stop-Centres. Also, the Hon'ble Supreme Court of India has directed on 11th December, 2018 that all the States/ Union Territories should set up at least one OSC in every district within one year from the date of judgment.
